

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) As per available estimates there are around 40000 Rohingyas living illegally in the country. The Government has issued detailed instructions for deportation of illegal foreign nationals including Rohingyas. Deportation of illegally staying foreign nationals including Rohingyas is a continuous process. Central Government is vested with powers to deport foreign nationals illegally staying in the country under Section 3(2)(c) of the Foreigners Act, 1946. These powers to identify, detain and deport illegally staying foreign nationals have also been delegated to the State Governments/UT Administrations. The Central Government has directed the State Governments to constitute Task Force at district levels to identify and deport the illegally staying foreign nationals. Besides, the issue of illegal immigration is taken up with the neighboring countries during bilateral talks at various levels.

Shortage of officers in paramilitary forces

2633. SHRI K. R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that almost 60 per cent of officers selected for posting in the Border Security Force have refused to join;

(b) if so, the details thereof;

(c) whether it is also a fact that paramilitary forces are facing a shortage of gazetted officers; and

(d) if so, the details thereof and the steps taken by Government to fill the vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Not all candidates, who are selected to various posts in Border Security Force, join the services. The decision to join or not to join, being a matter of personal choice, rests with the person concerned. As per information provided by BSF, during the last 5 years, 350 candidates selected for positions like Assistant Commandants (Direct Entry)/Medical Officers (Assistant Commandants)/Senior Medical Officers (Deputy Commandants)/Assistant Commandants (Water Wing)/Junior Aircraft Maintenance Engineer (Deputy Commandant) did not join BSF.

(c) and (d) As on 30.06.2017, there are about 15% vacancies in the rank of Gazetted officers in the Central Armed Police Forces and Assam Rifles against the sanctioned strength. Recruitment of officers is carried out regularly on year to year basis according to vacancies.